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Title: Introduction of the Regional Rural Banks (Amendment) Bill, 2013.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): Madam, on behalf of my senior colleague, Shri P. Chidambaram, I beg to move for leave to introduce a Bill further to amend the Regional Rural Banks Act, 1976.

MADAM SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Regional Rural Banks Act, 1976. "

The motion was adopted.

MADAM SPEAKER: The Minister may now introduce the Bill.

SHRI NAMO NARAIN MEENA: Madam, I introduce** the Bill.

...(Interruptions)

MADAM SPEAKER: What is this going on?

...(Interruptions)

MADAM SPEAKER: The House stands adjourned to meet again at 2 p.m.

12.10 hrs

The Lok Sabha then adjourned till Fourteen of the Clock.

14.00 hrs

The Lok Sabha re-assembled at Fourteen of the Clock.

(Mr. Deputy-Speaker *in the Chair*)

...(Interruptions)

14.0 ¼ hrs

At this stage, Shri Ganesh Singh, Shri Kalyan Banerjee, Shri Ram Chandra Dome and some other hon. Members came and stood on the floor near the Table.

...(Interruptions)